

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 96 OF 2016

Dated: 1st August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

TANGEDCO

...Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. S. Vallinayagam

ORDER

Learned counsel for the appellant seeks permission to withdraw the appeal.

The appeal is allowed to be withdrawn and is disposed of as such.

**(I.J. Kapoor)
Technical Member**

ts/mk

**(Justice Ranjana P. Desai)
Chairperson**